NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 12.12.2025

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7593 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Corporate Infotech Pvt. Ltd. (CIPL) Vs. RajComp Info Services Ltd.	Anoop Prakash Awasthi
2.	I.A. No. 7594 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	T.R. Mittal & Ors. Vs. Yyagari Viswanadha Sarma, RP of Unibera Developers Private Ltd. & Anr.	Aishvary Vikram
3.	I.A. No. 7631 of 2025 in Comp. App. (AT) (Ins) No. ___ of 2025	Sunil Kumar Juneja & Anr. Vs. Sandeep Mahajan & Ors.	Aditya Madaan

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